

**In the National Company Law Tribunal, Jaipur**

**CP No. 146 (ND)/2016**

**TA No. 23/2018**

**UNDER SECTION 241/242 OF IBC**

**In the matter of:**

**Mohinder Kumar Setia & anr**

..... Applicant/Petitioners

**VS.**

**Satguru Buildwell Pvt. Ltd.**

.....Respondent

**Order delivered on 07.09.2018**

**Coram: Shri R. Varadharajan, Member (Judicial)**

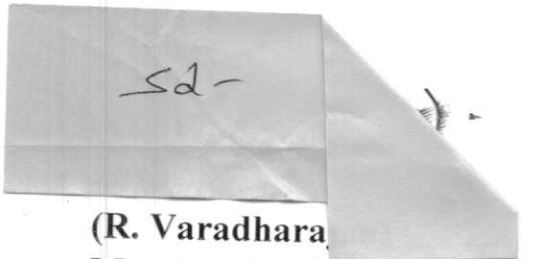
For Petitioner (s) : Amol Vyas, Adv.

For Respondent(s) : Vedanta, Adv.

Nivedita R. Sarda, Adv.

**ORDER**

Learned counsel for the parties are present. In view of the directions given by this Tribunal by order dated 27.07.2018, the petitioner had commenced his arguments in relation to the main CP. For continuation of arguments of this petition, post the matter on 05.10.2018.

  
**(R. Varadhara  
Member (Judicial)**